

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4110  
ANSWERED ON:19.02.2014  
ASSISTANCE TO INDIAN STUDENTS  
Viswanathan Shri P.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the restrictions placed by the UK Government on London Metropolitan University (LMU) which has been banned from sponsoring and teaching non-European union students;
- (b) if so, the details thereof and the present status of LMU including the number of Indian students studying therein;
- (c) the total amount paid by the Indian students to this university and the steps being taken by the Indian Government to assist the students;
- (d) whether the Government has any proposal to display the approved foreign universities on their website; and
- (e) if not, the other measures being taken by the Government to address the issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): Yes, Madam. The UK Border Agency decided to revoke the Tier-4 sponsor license of London Metropolitan University (LMU) from September 2012. The revocation of the license of LMU meant that non-European Union students were no longer permitted to study at the University. A total of 277 Indian students were pursuing studies at LMU. The Government as well as the Indian High Commission took up the matter with the concerned authorities and no Indian student was relocated or their studies curtailed. The above decision of the UK Border Agency was subsequently reversed in 2013 and now the LMU is sponsoring and teaching non-European Union Students including Indian students. There are currently 125 Indian domicile students studying at LMU.

(d) and (e): The Association of Indian Universities (AIU) provides phone-in assistance and also offers international documentation to Indian students for reference on all working days to help them in assessing the accreditation status of a foreign university.